Name of the Corporate Debtor: SHELTREX KARJAT PRIVATE LIMITED; Date of Commencement of CIRP: 01-02-2023; List of Creditors as on: 15-03-2023; Name of IP: Arun Nandlal Agrawal; Process Number: 1; Last 5 digitof registration number: 13234

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	315	4741872650	315	4497667552	37.80		178933146	65271952	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	8452523171	2	6524495559	54.84			1928027612	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	3	512569550	2	397597796	3.34		114971754		Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)					0.00				NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	645684916	11	478443063	4.02		6714604	160527249	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		331	14352650287	330	11898203970	100.00		300619504	2153826813	